

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

IB-813/ND/2021

IA/23/2023, IA/772/2023, IA/773/2023, IA/774/2023

IN THE MATTER OF:

Trimurti Trading Co.

.....Applicant

Vs.

Rukmini Iron Pvt. Ltd

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 12.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list this matter on **14.05.2024**.

Sd/-

(Court Officer)